

**CERTIFICATE COURSE IN**

## **Legal Tech & Digital Dispute Resolution**

# The next decade of dispute resolution will be argued, drafted and **built, online.**

A 30-hour certificate course from **DY Patil School of Law & CADRE ODR** taught by the practitioners and builders shaping legal tech and dispute resolution.

For law students & early-career graduates looking to be future ready & explore careers at the intersection of law, technology & AI.

**COURSE STARTS  
ON 3RD JULY**

**20 Hours Online**

**10 Hours on Campus**

Early Bird Applications  
Close on 15<sup>th</sup> June

Last Date of  
Acceptance: 30<sup>th</sup> June

**Limited Seats! Cohort is capped at 45 participants only.**





## WHY THIS COURSE?

### Build Skills for the Future of Law

Understand how AI & technology are reshaping dispute resolution & legal practice through simulations, workflows & real-world applications.

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### Add a Future-Focused Credential to Your Profile

Earn a co-issued certification from CADRE ODR and DY Patil School of Law.

### Explore Emerging Careers in Legal Tech and ODR

Engage with professionals across ODR, legal tech & policy. Discover career paths and trends shaping the future of law.

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### Learn from the People Building the Future of Law

Practitioner-led learning from the experts actually building the future of law.

## CURRICULUM

# From foundations, to a capstone.

### ADR foundations & the ODR landscape

Negotiation, mediation and arbitration; how ODR is being practised in India and abroad; the regulatory map as it stands.

### People, process & platform

How the three come together to make ODR actually work, system design, dispute resolution professionals' selection, workflows, and the platforms that hold them.

### Trust, ethics & enforceability

Legitimacy, privacy, confidentiality, accountability, and enforceability online.

### Designing law into tech

Translating procedural and substantive law into system and product design.

### Legal tech & AI future

The legal-tech landscape, where AI is going, how to prepare your practice.

### Arbitration + Mediation Lab & Hackathon

Participate in live simulations and a hackathon where you build and pitch your own legal tech idea.



WHO IS IT FOR?

Built for two learners, taught to one room.

### Law Students

3rd – 5th year · LL.B / B.A. LL.B

### Preparing for the new legal world.

Hands-on exposure to ODR & legal tech through live simulations plus a co-issued certificate and 2 academic credits.

### Early Career Professionals

1-2 yrs PQE · Practice / in-house / policy

### One to two years in. Time to level up.

Level up with ODR, product literacy & AI without stepping away from practice.

## FACULTY



### Pramod Rao

Distinguished legal and regulatory expert in India's financial services and fintech ecosystem



### Kanan Dhru

Distinguished voice in LegalTech, JusticeTech, 3X entrepreneur, Venture Capital, AI governance



### Harshitha Ram

Internationally recognized attorney, arbitrator, mediator, educator, & thought leader in ADR



### Chirag Balyan

Associate Professor(Law) & Arbitrator



### Subbaiah KG

Head of Product and Engineering, transforming law to software



### Rajneesh Jaswal

Legal Tech entrepreneur, General Counsel



### Kanchan Gupta

Engineer, Legal Tech Founder, Building dispute resolution OS for the world

## COURSE FORMAT

# 30 Hours. Online with a campus intensive.

ONLINE

## 20 Hours

Live + Async

ON CAMPUS

## 10 Hours

Navi Mumbai

LABS & HACKATHON

## Build Week

Capstone

### Start Date: 03 July

Early Bird Applications  
close by 15<sup>th</sup> June

### Certificate + 2 Credits

Upon completion

## Course Fees

Early Bird - Till 7th June

### Rs 11,799 + GST

For applications received and shortlisted on  
or before 15th June.

- Six modules + labs + hackathon
- On-campus intensive, Navi Mumbai
- Certificate + 2 academic credits
- Cost of 2D+1N in Navi Mumbai to be borne by the candidate

Standard Fee

### Rs 16,799 + GST

Applications submitted till 25th June  
admissions round. Limited seats available.

- Six modules + labs + hackathon
- On-campus intensive at Navi Mumbai
- Certificate + 2 academic credits
- Cost of 2D+1N in Navi Mumbai to be borne by the candidate

**For applications received between 26<sup>th</sup> to 30<sup>th</sup> June, an additional late fee of Rs 1,000 will be applicable on top of the standard fee.**

## HOW TO APPLY?

**Express  
Interest**



**Fill  
Form**



**Pay  
Fees**



**Confirmation  
Email**

## CONTACT DETAILS

### Admissions

**Email**

learn@cadreodr.com

**Phone**

+91 8951622139  
Mon-Fri: 10am to 6pm

Scan QR to Apply

